

**Central Administrative Tribunal  
Jaipur Bench, Jaipur**

**C.P. No.8/2016  
IN  
O.A. No.750/2015**

Reserved on :19.11.2020  
Pronounced on:03.12.2020

**Hon'ble Mr. Dinesh Sharma, Member (A)  
Hon'ble Mrs. Hina P. Shah, Member (J)**

Dr. S.K.Gupta S/o Sh. Lakhpat Rai Aggarwal, aged about 58 years, R/o House No.53/166, V.T. Road, Mansarovar, Jaipur Rajasthan.

(Presently posted as Scientist-D at Central Ground Water Board, Jaipur)

....Petitioner

(By Advocate: Shri Amit Mathur)

Versus

1. Shri Shashi Shekhar, Secretary, Ministry of Water Resources, River Development & Ganga Rejuvenation, Shram Shakti Bhawan, Rafi Marg, New Delhi.
2. Shri K.B.Biswas, Chairman, Central Ground Water Board, Bhujal Bhawan, NH IV, Faridabad, Haryana.
3. Shri A.R.Sihag, Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi.

...Respondents.

(By Advocate: Sh Rajendra Vaish for respondents No.1 & 2)

## **ORDER**

### **Per: Dinesh Sharma, Member (A):**

In the light of the order passed in OA No.750/2015 and the interim order granted earlier has been revoked, no further action can be taken in the present C.P. Accordingly, the C.P. is dismissed. Notices issued to the respondents are discharged.

(Hina P. Shah)  
Member (J)

(Dinesh Sharma)  
Member (A)

/kdr/